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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 08/95

New Delhi this the 28th February, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri R.K. Ahooja, Member (A)

1. Chowkidar Karamchari Kalyan Samiti,
(Delhi Administration, Education Department)
Registered Office at 12/25, Kalyanpuri, Delhi-91
2. Ram Ratan, President, Chowkidar
Karamchari Kalyan Samiti (Delhi Administration,
Education Department), 12/25, Kalyanpuri,
Delhi-110091

(By Advocate Sh. R.D. Upadhyaya)

... Petitioners

Vs.

Delhi Administration, through
its Director of Education,
Govt. of National Capital Territory of Delhi,
old Sectt. Building, Delhi.

... Respondents

(By Advocate Sh. B.S. Gupta, through proxy
counsel Shri S.K. Gupta)

C R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

The grievance of the applicants in this case is with regard to the conditions laid down for duty hours of Chowkidars deployed by the respondents in OM dated 20.7.93. They have sought a direction to the respondents to pay them arrears of over time (O.T.) ^{for} for actual hours of duty performed by them from three years before filing of the present application on 15.12.1994. This OA, however, was later amended on 2.6.1995.

2. The impugned O.M. passed by the respondents dated 20.7.93 provides that the duty hours of Chowkidars deployed in Govt. Schools under the Directorate of Education, Govt. of NCT of Delhi is fixed at 60 hours a week and the Chowkidars who are put on duty for more than 60 hours would be entitled to O.T., subject to a maximum of 50 hours per individual per month within the frame work of ^{the} rules on the subject.
3. The main arguments of the learned counsel for the

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representation the Principal shall examine the same and submit his comments to Respondent 1, who shall thereafter arrange to pay the dues of O.T. Allowance for the actual periods performed by the applicants in accordance with the rules /instructions as contained in the O.M. dated 20.7.93 within a period of three months.

O.A. is disposed of as above. No order as to costs.

R. K. Aheer
(R.K. Aheer)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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